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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

IA 225/2017 in C.P. (I.B) No. 28/10/NCLT/AHM/2017

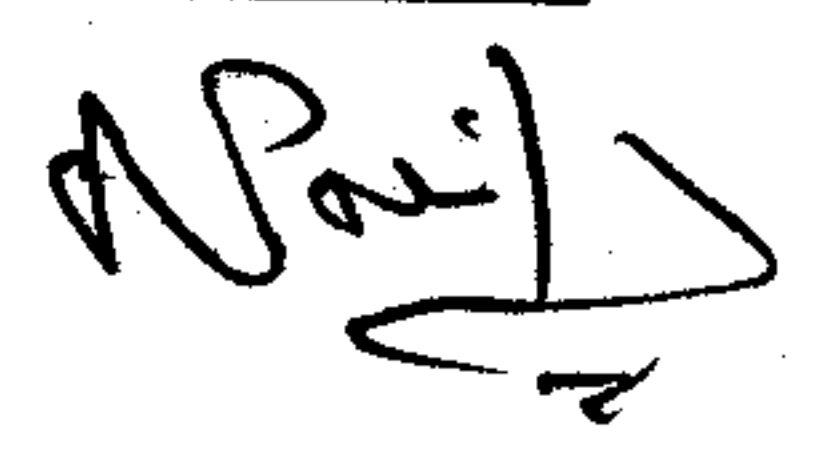
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2017**

Name of the Company: Sajal Kumar Sinha, CRM, IOB
V/s.
Diamond Power Transformers Ltd & Ors.

Section of the Companies Act: Section 10 of the Insolvency and Bankruptcy
Code

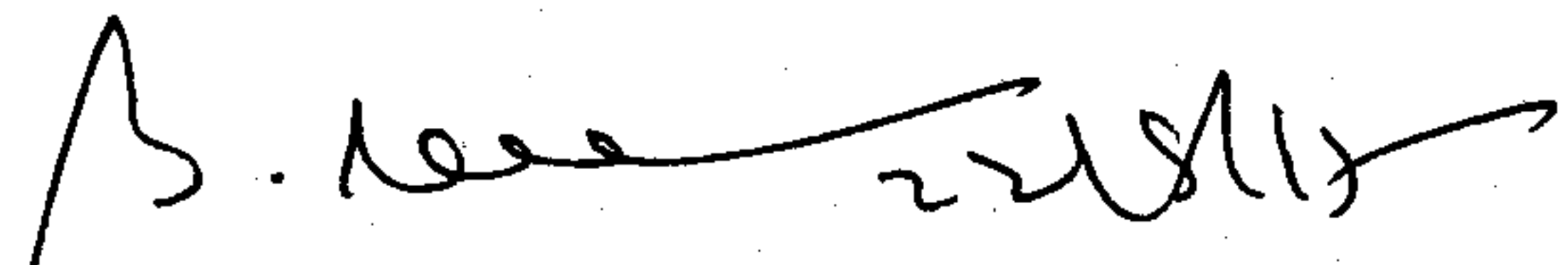
| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
|--------------|-------------------------------|--------------------|-----------------------|---|
| 1. | Nitin H. Parikh | (Proposed) RP | Applicant |  |
| 2. | | | | |

ORDER

Learned RP Mr. Nitin Parikh present. None present for Respondents.

Letter received from IBBI confirming the name of Mr. Nitin Parikh as Resolution Professional.

The above said Resolution professional to continue with resolution process.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 22nd day of August, 2017.